

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 89/2002

Thursday, this the 27th day of June, 2002.

CORAM :

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN

K.K.K. Menon, S/o Late K.S.K. Menon,
Retired Railway Station Master,
Cherichakkingal House,
P.O. Elappully,
Palakkad District,
Kerala.

... Applicant

(By Advocate Mr. Jacob Sebastian)

VS

1. Union of India,
rep. by the General Manager,
South Eastern Railway,
Garden Reach, Calcutta-43,
West Bengal.

2. The Divisional Railway Manager,
South Eastern Railway,
Waltair, Dondaparthy,
Vishakapatnam District,
Andhra Pradesh.

... Respondents

(By Mr. Thomas Mathew Nellimootttil)

The application having been heard on 27.6.2002, the Tribunal on the same delivered the following :

ORDER

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN

The applicant, retired Railway Station Master has filed this application for the following reliefs :-

(a) issue appropriate direction to the respondents to pay the applicant the Death-cum-Retirement Gratuity due to him, the expenses incurred by him for transporting his belongings from Jagadalpur to Palakkad and the excess amounts recovered from him towards electricity charges, along with interest, forthwith or within a time limit which this Hon'ble Tribunal may deem fit;

(b) such other reliefs which this Hon'ble Tribunal may deem just and proper in the facts and circumstances of the case.

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2. The respondents have filed reply statement. When the case came up for hearing today, the learned counsel for the applicant submits that an amount of Rs.1,29,265/- towards DCRG had already paid to the applicant and that the application may now be closed reserving the liberty to the applicant to take up further the grievances with the Railway Administration or appropriate forum. The counsel for the respondents has no objection to the submission made by the counsel for the applicant.

2. In the light of what is stated above, the payment of Rs.1,29,265/- as DCRG made to the applicant is recorded and the application is closed without any further direction reserving the liberty to the applicant to take up further ~~the~~ grievances, if any, with the Railway Administration or before appropriate forum. No costs.

Dated the 27th June, 2002.



A.V. HARIDASAN
VICE CHAIRMAN

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APPENDIX

Applicant's Annexures:

1. A-1 : True copy of the representation dated 1.12.2001 send by the applicant to the 2nd respondent.

Respondents' Annexures:

1. R-1 : Relevant portion of the Est.Srl.No.22/88.
2. R-2 : DPO/VSKP'S Lr.No.WPS/Opt/NR/June 2001 dt.13-2-2002.
3. R-3 : Kit wagon Pass dt.2.7.2001.
4. R-4 : Acknowledgement of station Superintendent Jagdalpur.
5. R-5 : The representation of the applicant for composite transfer grant.
6. R-6 : Relevant portion of the Estt.Srl.No.114/98.
7. R-7 : Electrical Meter reading statement from August 2000.

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2.7.02